

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2031**

TO BE ANSWERED ON THE 03RD MARCH, 2020/ PHALGUNA 13, 1941 (SAKA)

NIA BRANCH IN MANGALURU

2031. SHRI P.C. MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken a decision on the long-lasting demand of establishing a branch of the National Investigation Agency in Mangaluru considering the sensitivity of the coastal region in Karnataka, recent violent protests in Mangaluru and the incident of a live bomb found in Mangalore International Airport;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to address the growing dangers of illegal, criminal & terrorist activities, especially from those illegal immigrants in Karnataka?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): The State of Karnataka falls under the jurisdiction of NIA Branch Office Hyderabad and NIA has a camp office at Bangalore which also covers Mangaluru. At present NIA is investigating 08 cases of Karnataka. There is no proposal at present for setting up of NIA Branch Office at Mangaluru.

(c): The Government has Zero Tolerance Policy towards terrorism and to tackle threat from illegal, criminal and terrorist activities, the Government has taken necessary measures inter-alia including reinforcing the intelligence setup, tightening immigration control, constitution of National Security Guard Hubs, strengthening of legal framework, capacity building of special police forces in the states including Karnataka.
